

**Non-Functioning of Mankhund Telephone Exchange**

212. SHRIMATI JAYAWANTI NAVINCHANDRAMEHTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether many representations have been received by the Government for non-functioning of Mankhund Telephone exchange at Bombay since 1981;

(b) if so, the reasons therefor; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Dredging in Tuticorin Port**

213. SHRI KADAMBUR M.R. JANARDHANAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the traffic handled by the Tuticorin Port Trust during 1989-90;

(b) whether the dredging to further deepen the port is unduly delayed; and

(c) if so, the steps taken by the Government to arrange dredging of the port?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Total traffic handled by Tuticorin Port during 1989-90 was 53.24 lakh tonnes.

(b) and (c). The dredging work to further deepen the Tuticorin Port is held up due to a Court case pending before Madras High Court. Efforts are being made to expedite disposal of the case.

**Review of Sardar Sarovar and Narmada Sagar Projects**

214. SHRI KASHI RAM CHHABILDAS RANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the representatives of Narmada Bachao Andolan have requested Union Government for review of Sardar Sarovar and Narmada Sagar Projects; and

(b) if so, whether Government propose to reopen the question settled by the decision of the Narmada Water Disputes Tribunal?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) No, Sir.

**UN Resolution on Iraq's Action in Kuwait**

215. PROF. MADHU DANDAVATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have welcomed the latest Resolution of the United Nations concerning Iraq's action in Kuwait;

(b) if so, whether the Government favours unconditional implementation of the UN Resolution; and

(c) if so, the steps taken to implement the Resolution?